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Title: Introduction of the Repealing and Amending (Third) Bill, 2015.

HON. SPEAKER: Shri D.V. Sadananda Gowda.

THE MINISTER OF LAW AND JUSTICE (SHRI D.V. SADANANDA GOWDA): I beg to move for leave to introduce a Bill to repeal certain enactments and to amend certain other enactments.

HON. SPEAKER: The question is:

"That leave be granted to introduce a Bill to repeal certain enactments and to amend certain other enactments."

*The motion was adopted.*

SHRI SADANANDA GOWDA: I introduce□□ the Bill.

**17.52 hrs**